NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.130/BB/ 2017	-	For compli-ance of objections raised by registry	252(1)	Cortex Medipharma Pvt. Ltd. Vs ROC

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

PCS - M:98+50-659+3

SIGNATURE

SIGNATURE

ORDER

PCS for Petitioner is Present. He requested the Tribunal to list the matter on 16/11/2017. List it on 16/11/2017. He also reported that, ROC has sent his report. Registry to verify and put up if received.

Member (T)

Member (J)